

S.No.	Name of the Party	Location	Annual Capacity (M.T.)
<b>Industrial Licences</b>			
1.	Tamil Nadu Newsprint and Papers	Tamil Nadu	50,000
2.	Century Pulp and Paper	Nainital (UP)	20,000
3.	Nepa Mills	Nepanagar (MP)	9,000 (Substantial expansion)
<b>Letters of Intent</b>			
4.	Tirupati Newsprint	Bilaspur (MP)	79,000
5.	Karnataka Newsprint Manufacturing Company Ltd.	Karnataka	30,000
6.	Shri M. P. Jatia	Goa	85,000
7.	State Industrial and Investment Corporation	Maharashtra	50,000
8.	Solar Paper Mills	Tamil Nadu	30,000
9.	Dr. D. K. Misra	Orissa	50,000
10.	Shri B. Hanumanta Rao	Andhra Pradesh	40,000
11.	M/s. Baroda Rayon Corporation Ltd.	Maharashtra	50,000
12.	Acme Paper Ltd.	Madhya Pradesh	60,000
13.	M/s. Cleetus Vincent	Andhra Pradesh	30,000

**Supply of Kerosene to Traditional Fishermen for their Motorised Country-Crafts**

1845. SHRI S. KRISHNA KUMAR : Will the Minister of PETROLEUM be pleased to state :

(a) the policy of Government for the supply of kerosene to the traditional fishermen who have motorised their country crafts with out-board engines; and

(b) whether Government will ensure supply of kerosene to them on priority basis ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Kerosene oil allocations to States are meant essentially for domestic lighting and cooking purposes. All the State have been advised that the use of kerosene for non-domestic purposes can be allowed only if use of no other substitute fuel is possible on technological grounds. The out-

board engines for fishing crafts are reportedly designed to run on petrol and the use of kerosene is likely to damage the engines in the long run. It is not considered desirable to use kerosene which has to be imported when petrol, which is indigenously available, can be used for these engines.

(b) Does not arise, in view of the reply given to (a) above.

**Request to remove levy on newsprint**

1846. SHRI AMARSINH RATHAWA:  
SHRIMATI MADHURI SINGH:  
SHRI V.S. KRISHNA IYER:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Editors Guild of India urged Government to remove the levies on newsprint and to make cheaper and more abundant newsprint supplies available to all sections of the Press;

(b) if so, the present rate of levy charged on newsprint; and